

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO.3820
TO BE ANSWERED ON 22.12.2015**

Restructuring of BCCI

3820. SHRI JOSE K. MANI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Supreme Court appointed Panel to suggest constitutional and structural changes to the BCCI has submitted its report;**
- (b) if so, the major findings and recommendations of the report; and**
- (c) the reaction of the Government thereto?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND
SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) Madam, BCCI has informed that the Justice Lodha Committee appointed by Hon'ble Supreme Court has not submitted report regarding changes in rules and regulations of BCCI.

(b)&(c) Do not arise.
